

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB) No.387/KB/2017  
CA (IB) No. 25/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	State Bank of India-Vs-Adhunik Alloys & Power Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1> Anand Basu Mukherjee, Adv

} for RCFL, supporting  
Creditor

} Anand Basu Mukherjee  
11/1/18

KANISHK KHETAN, ADV

RESOLUTION  
PROFESSIONAL

Kanishk Khetan  
11/01/18

ORDER

Ld. Counsel for the Resolution Professional as well as Ld.  
Counsel for RCFL, supporting creditor is present.

List it on 31/01/2018 for filing Progress Report and  
along with this CA.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)